

ITEM NO.40

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10490/2023

[Arising out of impugned final judgment and order dated 25-05-2023 in CRLA No. 8093/2008 passed by the High Court of Judicature at Allahabad]

DINESH KUMAR YADAV

Petitioner(s)

VERSUS

KRISHNA KUMAR & ORS.

Respondent(s)

(IA No. 160389/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 4701/2024 - EXEMPTION FROM FILING O.T. AND IA No. 160387/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 7385/2024 (II)

(IA No. 109992/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 109995/2024 - EXEMPTION FROM FILING O.T.)

Date : 21-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) :Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Ms. Goutami Budhapriya, Adv.

Mr. Santosh Kumar, Adv.
Mr. Ayush Anand, AOR
Ms. Bhavya Tyagi, Adv.
Mr. Piyush Dwivedi, Adv.
Mr. Vishal Kumar, Adv.

For Respondent(s) :Mr. Siddharth Luthra, Sr. Adv. (NP)
Mr. Santosh Kumar, Adv.
Ms. Bhavya Tyagi, Adv.
Mr. Krishan Kant Kumar, Adv.
Mr. Vishal Kumara, Adv.

Ms. Astha Arya, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Vipin Kumar Tyagi, Adv.
Ms. Neelam Singh, AOR

Mr. Ajay Kumar Mishra, Sr, Advocate General
Mr. Garvesh Kabra, AOR
Mr. Antariksh Singh, Adv.
Mrs. Nikita Jaju, Adv.

Mr. Jayesh K. Unnikrishnan, Adv.
Mr. Aviral Kashyap, AOR
Mr. Prabhsharan Singh Mohi, Adv.
Ms. Sasmita Tripathy, Adv.
Ms. Smriti Parija, Adv.
Ms. Goutami Budhapriya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(NEETU KHAJURIA)
ASTT. REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR